## CENTRAL ADMINSTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

CCP 81/2008

In

O.A. No. 102/2008

This, the 16th day of September, 2013

HON'BLE SRI D.C. LAKHA, MEMBER(A) HON'BLE SRI NAVNEET KUMAR, MEMBER (J)

Ashok Kumar & Others

**Applicants** 

By Advocate Sri P. K. Shakya for Sri R. K. Upadhayay.

Versus

D. C. Azad and Others

Respondents

By Advocate: Sri S. P. Singh.

## Order(Dictated in Open Court) By Hon'ble Sri D. C. Lakha, Member (A)

Referring to the compliance report in this CCP filed by the respondents, the counsel has submitted that the compliance has taken place. In this regard, the counsel appearing for the applicant today is satisfied that the compliance made by the respondents. Accordingly, the contempt petition does not survive any more and the same is dismissed. Notices issued are discharged.

(Navneet Kumar)

Member(J)

(D. C. Lakha) Member (J)

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